NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/190 & 191/2017

IN

PETITION NUMBER : TCP/209/2016

NAME OF THE PETITIONER(S) : P. Shanmugam & 6 others

NAME OF THE RESPONDENT(S) : M/s Shanti Enterprises Electricals Private Limited & 5 others

UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

M. ROSHAN ATTA

PETITIONER

M! Noy xy

LOV SRICHARAN RANGARAJAN

VISHNU MOHAD

Court for R2-R4

ORDER

Counsels representing both the parties are present and prayed for time to make submissions. They stated that two other connected matters, CP 41/2017 & CP 43/2017 have not been listed today. The Registry is directed to list the above matters on the next date of hearing. Time is enlarged at request. Put up on 06.03.2018.

Member(Technical)

-8d-(S VIJAŸARAGHAVAN) (K ANANTHA PADMANABHA SWAMY) Member(Judicial)